

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2012

Dated: 28th August , 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri for
Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

The learned counsel for the Commission submits that he is filing the reply during the course of the day after serving copy on the other side.

Post the matter for hearing on **14.09.2012.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**